

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 271 of 2013

Dated : 13th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand**

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani**

ORDER

Mr. Pradeep Misra, the learned counsel appearing for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 28.02.2014 after serving copy on the other side.

Post the matter on **12.03.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**